

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**IA NO.962 of 2019 in APPEAL NO. 42 OF 2018 & IA No. 1370 of 2019**  
**& IA No. 214 of 2018**

**APPEAL No. 78 OF 2018 & IA NO. 358 OF 2018**  
**APPEAL NO. 117 OF 2018 & IA NO. 510 OF 2018**  
**APPEAL NO. 118 OF 2018 & IA NO. 475 OF 2018**  
**APPEAL NO. 206 OF 2018 & IA NO. 780 OF 2018**  
**APPEAL NO. 207 OF 2018 & IA NO. 775 OF 2018**  
**APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018**  
**APPEAL NO. 268 OF 2018 & IA NO. 1178 OF 2018**  
**APPEAL NO. 271 OF 2018 & IA NO. 1065 OF 2018**  
**APPEAL NO. 196 OF 2018 & IA NO. 515 OF 2018**  
**APPEAL NO. 242 OF 2018 & IA NO. 1032 OF 2018**  
**APPEAL NO. 243 OF 2018 & IA NO. 1036 OF 2018**  
**APPEAL NO. 244 OF 2018 & IA NO. 1028 OF 2018**  
**APPEAL NO. 280 OF 2018 & IA NO. 1182 OF 2018**  
**APPEAL NO. 282 OF 2018 & IA NO. 1186 OF 2018**  
**APPEAL NO. 287 OF 2018 & IA NO. 973 OF 2018**  
**APPEAL NO. 288 OF 2018 & IA NO. 1070 OF 2018**  
**APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018**

**AND**

**APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018**

**Dated: 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**IA NO. 962 of 2019 in APPEAL NO. 42 OF 2018 & IA No. 1370 of 2019**  
**& IA No. 214 of 2018**

**In the matter of:**

<b>M/s Fortune Five Hydel Projects Pvt. Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Karnataka Electricity Regulatory Commission &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL No. 78 OF 2018 & IA NO. 358 OF 2018**

**In the matter of:**

**M/s Green Infra Wind Power Generation Ltd.** ... **Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission &Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : -  
Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 117 OF 2018 & IA NO. 510 OF 2018**

**In the matter of:**

**Lalpur Wind Energy Private Limited** .... **Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Surabhi Pandey  
Mr. Parinay Deep Shah  
Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 118 OF 2018 & IA NO. 475 OF 2018**

**In the matter of:**

**Renew Power Ventures Private Limited** .... **Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Surabhi Pandey  
Mr. Parinay Deep Shah  
Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 206 OF 2018 & IA NO. 780 OF 2018**

**In the matter of:**

**M/s Golden Hatcheries & Ors.** .... **Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

**Commission & Anr.**

Counsel for the Appellant(s) : Ms. Surabhi Pandey  
Mr. Parinay Deep Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 207 OF 2018 & IA NO. 775 OF 2018**

**In the matter of:**

**Rai Bahadur Seth Shreeram Narasingdas Pvt. Ltd. - Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 & 4 to R-5  
Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-3

**APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018**

**In the matter of:**

**M/s Bhuruka Gases Limited & Anr. - Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)**

Counsel for the Appellant(s) : Ms. Surabhi Pandey  
Mr. Parinay Deep Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 268 OF 2018 & IA NO. 1178 OF 2018**

**In the matter of:**

**Jindal Aluminium Limited - Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Anr.- Respondent(s)**

Counsel for the Appellant(s) : Ms. Surabhi Pandey  
Mr. Parinay Deep Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 271 OF 2018 & IA NO. 1065 OF 2018**

**In the matter of:**

**Central Arecanut and Cocoa Marketing & Processing  
Co-operative Limited** - Appellant(s)  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** -Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 196 OF 2018 & IA NO. 515 OF 2018**

**In the matter of:**

**Clean Wind Power (Manvi) Private Limited** .... Appellant(s)  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** .... Respondent(s)

Counsel for the Appellant(s) : Ms. Surabhi Pandey  
Mr. Parinay Deep Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Balaji Srinivasan for R-2 to R-4

Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-5

**APPEAL NO. 242 OF 2018 & IA NO. 1032 OF 2018**

**In the matter of:**

**M/s Mangalore Energies Pvt. Ltd.** .... Appellant(s)  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 243 OF 2018 & IA NO. 1036 OF 2018**

**In the matter of:**

**M/s Vyshali Energy Pvt. Ltd.**

.... **Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 244 OF 2018 & IA NO. 1028 OF 2018**

**In the matter of:**

**M/s Greenko Bagewadi Wind Energies Pvt. Ltd.**

.... **Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 280 OF 2018 & IA NO. 1182 OF 2018**

**In the matter of:**

**M/s Matrix Wind Energy Pvt. Ltd.**

.... **Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 282 OF 2018 & IA NO. 1186 OF 2018**

**In the matter of:**

.... Appellant(s)

**M/s Matrix Power (Wind) Energy Pvt. Ltd.**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 287 OF 2018 & IA NO. 973 OF 2018**

**In the matter of:**

**Graphite India Limited** ..... Appellant(s)  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** ..... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 288 OF 2018 & IA NO. 1070 OF 2018**

**In the matter of:**

**Brindavan Hydropower Private Limited** ... Appellant(s)  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Ors.** ... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018**

**In the matter of:**

.... Appellant(s)

**M/s Matrix Green Energy Pvt. Ltd.**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. S. Venkatesh

Ms. Nishtha Kumar  
Mr. Krishnesh Bapat

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018**

**In the matter of:**

**Pragathi Group**

.... **Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1  
Mr. Balaji Srinivasan for R-2 to R-5

**ORDER**

**IA NO. 1370 OF 2019**

*(Application for condonation of delay in filing reply)*

For the reasons stated in the application, 39 days' delay in filing reply is condoned and the reply is taken on record. Application is disposed of.

**IA NO.962 of 2019 in APPEAL NO. 42 OF 2018 & IA No. 214 of 2018  
& Batch matters**

Heard learned counsel for the parties.

**Reserved for Orders.**

**(S.D. Dubey)**  
**Technical Member**  
tpd/mkj

**(Justice Manjula Chellur)**  
**Chairperson**